

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF TRADE & TAXES
VYAPAR BHAWAN, I. P. Estate, NEW DELHI-110002
(HR BRANCH)

No. F.III/7/T&T/Misc./2020/Estt./Pt.file-1/6860-66

Dated: 01.07.22

ORDER

Consequent upon joining of Sh. Vivek Agarwal, DANICS (2006), Additional Commissioner vide Services order no. 292 dated 29.06.2022 & subsequent relieving vide office Order F.III/07/T&T/Misc./2020/Estt./Volume-II/6841-849 dated 30.06.2022, the work among the Senior Officers in supersession of all previous orders is proposed as follows:

S.No.	Name & Designation	Work Allocated	Link Officer
1.	Sh. Indu Shekher Mishra, SCTT-I	Zone- V, Zone- VII, SPL. ZONE- XII, SOHA, ACCOUNTS, HR, FM, A.E-II OHA All cases : Zone -III, VI GST Appeals: Zone -VI, XI(KCS), IV	Sh. Guralp Singh, SCTT-III
2.	Sh. Awanish Kumar, SCTT-II	Zone-XI (KCS), AE-1, System, BIU, Library Zone-VIII OHA All cases : Zone -IX, A, E-I GST Appeals: Zone-III, VII, IX & A.E-II	Sh. Indu Shekher Mishra, SCTT-I
3.	Sh. Guralp Singh, SCTT-III	Zone-II, Zone-VI, Zone-X (E Commerce), L&J, Vigilance Branch, OHA All cases : Zone -I, V, VII, XI(KCS) & EMBASSY REFUNDS GST Appeals: Zone -V, A.E-I	Sh. Awanish Kumar, SCTT-II
4.	Sh. Anand Kumar Tiwari, SCTT-IV	Zone-III, Zone- IV, Policy, Training, Nodal Officer for Amnesty Scheme, AUDIT AND RECOVERY OHA All Cases: Zone-X (E-Commerce), XII (SPL ZONE), GST Appeals: Zone -I, VIII, SPL. ZONE XII. Embassy Refunds	Sh. Saumyaketu Mishra, ACTT
5.	Sh. Saumyaketu Mishra, ACTT	Zone-I; Zone- IX, BIU, Call Centre, ECS, E-Office, System, Embassy Refund, CRU, PR, First Appellate Authority, Nodal officer for ease of doing Business, All IT & technical matters related to GST Act & Rules, He shall also look after the work of RFID Integration with E-way bill. OHA ALL cases: Zone-II, IV & VIII, A.E-I GST Appeals: Zone-X (E-Commerce) & Zone- II.	Sh. Anand Kumar Tiwari, SCTT-IV

This issues with the approval of Commissioner (Trade & Taxes).


ASSISTANT COMMISSIONER (HR)

No. F.III/7/T&T/Misc./2020/Estt./Pt.file-1/6860-66

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Copy forwarded for information & necessary action to:-

1. PS to Commissioner, State Taxes, Delhi.
2. PS to SCTT (HR).
3. All SCTTs/ACTTs/JCTTs, DT&T.
4. Senior System Analyst, EDP Branch with the request to upload on the Department's website & allocate charge in e-office.
5. Officers Concerned.
6. Dealing Assistant (HR).
7. Personal file / Guard file.


ASSISTANT COMMISSIONER (HR)